# Central Administrative Tribunal Ernakulam Bench

#### OA No.180/00397/2017

Tuesday, this the 28th day of January, 2020.

#### **CORAM**

## Hon'ble Mr. Ashish Kalia, Judicial Member

- Zachariah Amalraj R.V., Scientist/Engineer-SE, Staff No.LV-65000, Liquid Propulsion Systems Center, Indian Space Research Organization, Valiyamala, Thiruvananthapuram-695 547.
- K.M.Gopalakrishnan, Scientist/Engineer-SE, Staff No.LV-61203, Liquid Propulsion Systems Center, Indian Space Research Organization, Valiyamala, Thiruvananthapuram-695 547.

**Applicants** 

(Advocate: Mr. Vishnu S.Chempazhanthiyil)

## versus

- 1. The Secretary DOS & Chairman, ISRO, Department of Space, Antariksh Bhavan, New BEL Road, Bangalore-560 094.
- Senior Administrative Officer, P&GA Division, Liquid Propulsion Systems Center, Indian Space Research Organization, Valiyamala, Thiruvananthapuram-695 547.

Respondents

(Advocate: Sri N.Anilkumar, SCGSC)

The OA having been heard on  $28^{\text{th}}$  January, 2020, this Tribunal delivered the following order on the same day:

### ORDER (oral)

MA No.180/00065/2020 has been moved, by which the applicants have prayed for withdrawal of the OA, as relief prayed for has already been granted to them.

2. In view of the above, the OA is closed as withdrawn.

(Ashish Kalia) Judicial Member

OA 397-17

# Annexures filed by the applicants:

Annexure A1: Copy of communication No.HQ/Admn/4.26 dated 2<sup>nd</sup>

November 2006 issued with the approval of 1<sup>st</sup> respondent.

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Annexure A2: Copy of the OM No.E-29011/2/2009-Sec.V dated 6<sup>th</sup>

February, 2009 issued by 1st respondent.

Annexure A3: Copy of intimation of Review Result dated 2.7.2014 of the

1<sup>st</sup> applicant issued by 2<sup>nd</sup> respondent.

An nexure A3(a): Copy of intimation of Review Result dated 2.7.2014 of the

2<sup>nd</sup> applicant issue by 2<sup>nd</sup> respondent.

Annexure A4: Copy of relevant portion of O.M. No.HQ.Admn.A.20(3)

dated 9<sup>th</sup> September, 2014 by 1<sup>st</sup> respondent.

Annexure A5: Copy of representation dated 4.2.2015 of the 1<sup>st</sup> applicant. Copy of representation dated 6.7.2015 of the 2<sup>nd</sup> applicant. Copy of request dated 20.7.2015 submitted by the 1<sup>st</sup>

applicant to 1<sup>st</sup> respondent.

Annexure A7: Copy of the reminder submitted by the applicants on

12.5.2016.

Annexure A8: Copy of communication No.2/2(9.1)/2013-Estt. Dated 17<sup>th</sup>

May, 2016 issued by 2<sup>nd</sup> respondent.

Annexure A8(a): Copy of communication No.2/2(9.1)/2013-Estt. Dated 17<sup>th</sup>

May 2016 issued by 2<sup>nd</sup> respondent.

Annexure A9: Copy of the submission dated 18.7.2016 of the applicants.

Annexure A10: Copy of information supplied under RTI Act by the

Department of Space in connection with grant of PRIS vide communication dated 29.7.2016, 28.8.2017, 23.6.2016,

21.8.2017 and 23.6.2016.

Annexure A11: Copy of the information supplied under RTI Act to the

applicant.

# Annexures filed by the respondents:

Annexure R1(a): Copy of Presidential notification dated 18.7.1972.

annexure R1(b): Copy of Notification No.18/12/72-Estt dated 14.11.1974.

Annexure R1(c) Copy of OM No.2/2(1)/74-III(I) dated 17.1.1976.

Annexure R1(d): Copy of OM No.E.29011/2/2009-Sec.V dated 6.2.2009.

Annexure R1(e): Copy of OM HQ.Admn.A 20(3) dated 9.9.2014.

Annexure R1(f): Copy of communication no.3/2(9.1)/2013-Estt dated

27.4.2015.